

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
08-05-2024 AT 10:30 AM**

CP (IB) No. 277/9/HDB/2019

AND

IA(IBC) 833/2024 in CP (IB) No. 277/9/HDB/2019

u/s. 9 of IBC, 2016

IN THE MATTER OF:

Isgec Covema Ltd

...Operational Creditor

AND

OM Shakti Rennergies Ltd

...Corporate Debtor

C O R A M:-

DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)

SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)

ORDER

IA(IBC) 833/2024

Mr Rajesh Chillale, Liquidator present through Video Conference.

This is an application to take on record 14th progress report. Report taken on record.

Accordingly, **this application is allowed and disposed of.**

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)